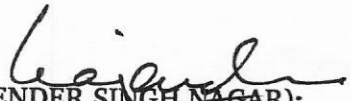


OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs.) : DELHI

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As per the direction of the Ld. District & Sessions Judge (HQs.), Delhi, Sh. Manoj Kumar, Ld. MM-03 (West), Room No.268, THC shall hold his Court in Room No.292, Second Floor, Tis Hazari Courts w.e.f. 01.11.2018 till further orders as Room no.268 is to be handed over to PWD to carry out renovation work.

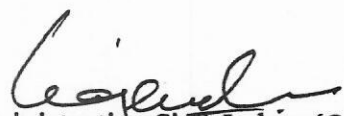

(GAJENDER SINGH NAGAR)
Administrative Civil Judge, (Central)
District Courts, Tis Hazari, Delhi

Copy forwarded for information & necessary action to:-

No. 75045 - 75085 /CTB/THC/2018

Dated : 27 OCT 2018

1. The PS to Ld. District & Sessions Judge (HQs.), Delhi.
2. The PS to Ld. District & Sessions Judge (West), Delhi.
3. The Officer Incharge, Admn. I, II, III, Accounts, Pool Cars, General Branch, Copying Agency, Computer Branch, Record Rooms, Website Committee English/Hindi & Library, THC, Delhi.
4. The Ld. Chief Metropolitan Magistrate (Central/West), Delhi.
5. The Ld. Presiding Officer, Court Room No.268, THC, Delhi.
6. The Ld. Admn. Civil Judge (West District), THC, Delhi.
7. The A.O. (Judl.)/Incharge Judicial Branch, Administration Branch (I, II, III), Accounts Branch & Filing Section, THC, Delhi.
8. The A.O. (Judl.)/Incharge, Care Taking Branch & Computer Branch, THC for necessary arrangements.
9. The PRO/APRO/Incharge, Facilitation Centre, Tis Hazari Courts, PHC, Saket, KKD, Rohini & Dwarka Court Complexes, Delhi.
10. Telephone Operator, Reception Office, THC, Delhi.
11. The Secretary, Bar Association, THC/PHC/Saket/KKD/Rohini & Dwarka Court Complex, Delhi/New Delhi.
12. Notice Boards, THC, Delhi.


Administrative Civil Judge, (Central)
District Courts, Tis Hazari, Delhi